

ITEM NO.6

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 755/2020

ALL INDIA HAJ UMRAH TOUR ORGANIZER ASSOCIATION MUMBAI Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 69240/2020 - APPROPRIATE ORDERS/DIRECTIONS

WITH

W.P.(C) No. 809/2020 (X)
(FOR ADMISSION and IA No.74269/2020-APPROPRIATE ORDERS/DIRECTIONS)W.P.(C) No. 1329/2020 (X)
(FOR ADMISSION)W.P.(C) No. 940/2020 (X)
(FOR ADMISSION and IA No.82464/2020-APPROPRIATE ORDERS/DIRECTIONS.)W.P.(C) No. 907/2020 (X)
(FOR ADMISSION and IA No.79816/2020-APPROPRIATE
ORDERS/DIRECTIONS..)W.P.(C) No. 781/2020 (X)
(FOR ADMISSION and IA No.71439/2020-APPROPRIATE ORDERS/DIRECTIONS
and IA No.75235/2020-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES.)W.P.(C) No. 977/2020 (X)
(FOR ADMISSION and IA No.85737/2020-EXEMPTION FROM FILING AFFIDAVIT
and IA No.85736/2020-APPROPRIATE ORDERS/DIRECTIONS.)W.P.(C) No. 1014/2020 (X)
(FOR ADMISSION and IA No.88246/2020-APPROPRIATE ORDERS/DIRECTIONS
and IA No.91623/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)W.P.(C) No. 772/2020 (X)
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 70804/2020
IA No. 70804/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENTW.P.(C) No. 882/2020 (X)
(FOR ADMISSION and IA No.79176/2020-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 855/2020 (X)

(FOR ADMISSION and IA No.77100/2020-APPROPRIATE ORDERS/DIRECTIONS)
 W.P.(C) No. 856/2020 (X)
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 77275/2020
 IA No. 77275/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 860/2020 (X)
 (FOR ADMISSION)

W.P.(C) No. 896/2020 (X)
 IA No. 97636/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 97640/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 79515/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 79514/2020 - STAY APPLICATION)

W.P.(C) No. 989/2020 (X)
 (FOR ADMISSION and IA No.86468/2020-EXEMPTION FROM FILING O.T. and
 IA No.86467/2020-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1034/2020 (X)
 (FOR ADMISSION and I.R. and IA No.89456/2020-
 CLARIFICATION/DIRECTION and IA No.91629/2020-PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1431/2020 (X)
 (FOR ADMISSION)

Date : 07-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE MR. JUSTICE ABHAY S. OKA
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.
 Mr. Kotla Harshvardhan, Adv.
 Mr. Rahul Unnikrishnan, Adv.
 Ms. Rashmi Nandakumar, AOR

Mr. Sulaiman Mohd. Khan, Adv.
 Mohd. Ainul Ansari, Adv.
 Mr. Rajat Bhardwaj, AOR
 Ms. Taiba Khan, Adv.

Mr. Rohit Amit Sthalekar, AOR

Mr. Haris Beeran, Adv.
 Mr. Mushtaq Salim, Adv.
 Mr. Usman Ghani Khan, Adv.
 Mr. Azhar A., Adv.
 Ms. Pallavi Pratap, AOR

Mr. Sayed Marzook Bafaki, Adv.

Mr. Zulfiker Ali P. S, AOR

Mr. P. Soma Sundaram, AOR

For Respondent(s) Mr. N. Venkataraman, ASG
Ms. Sonia Mathur, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Shradha Deshmukh, Adv.
Ms. Priya Mishra, Adv.
Ms. Aakansha Kaul, Adv.
Mr. V. Chandra Shekara Bharathi, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

Arguments to continue. As requested by both
sides, list on 26th April, 2022.

As prayed, liberty is granted to the parties
to file brief written submissions before the next
date of hearing.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER